

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-51/2024/3922/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Munmun B. Sarma,  
Member, MACT,  
Amingaon, Kamrup.

Dated Guwahati the <sup>th</sup> 26 April, 2024.

Sub: **Casual leave.**

Ref:- Your Letter No.MACT/K-A/309/2024, dated 24.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 25.04.2024 and 26.04.2024**. The District and Sessions Judge, Kamrup, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*sdl-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-51/2024/3923-3924/A, dated** , 26-04-2024

Copy to:

1. The District and Sessions Judge, Kamrup.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*h*  
**JT. REGISTRAR (VIGILANCE)**

*R*